

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH-WEST): ROHINI COURTS, DELHI.

ORDER

In supersession of all the earlier orders made in this regard, all the bail applications pertaining to Police Stations of North-West District, mentioned in the column no.-2, shall be placed before the Ld. Judicial Officers mentioned in the column no.-3 for disposal as per law with effect from 16.02.2019:-

NORTH-WEST DISTRICT				
Sl.No. (1)	Police Stations (2)	Name of the Ld. Judicial Officer (3)	Name of the 1st Link Ld. Judicial Officer (4)	Name of the 2nd Link Ld. Judicial Officer (5)
1.	CAW Cell-NW (Judl. Distt.)	District & Sessions Judge North-West District Rohini Courts, Delhi. Room No.-401	Sh. Rajender Kr. Shastri Spl. Judge CBI (NW) Rohini Courts, Delhi. Room No.-308	Sh. Ajay Pandey Spl. Judge NDPS (NW) Rohini Courts, Delhi. Room No.-318
2.	PS Rani Bagh PS Mangol Puri PS South Rohini PS Vijay Vihar PS North Rohini PS Udyog Nagar Metro PS Azadpur Metro PS Raj Park	Sh. Sanjay Bansal Spl. Judge CBI (NW) Rohini Courts, Delhi. Room No.-406	Sh. Ajay Pandey Spl. Judge NDPS (NW) Rohini Courts, Delhi. Room No.-318	Sh. Harish Kumar ASJ-03 (NW) Rohini Courts, Delhi. Room No.-304
3.	PS Subhash Place PS Shalimar Bagh PS Bharat Nagar PS Crime Branch/EOW (NW) PS Rithala Metro Station PS Ashok Vihar PS Budh Vihar	Sh. Shailender Malik ASJ Spl. FTC (NW) Rohini Courts, Delhi. Room No.-201	Sh. Harish Kumar ASJ-03 (NW) Rohini Courts, Delhi. Room No.-304	Sh. Rajender Kumar Shastri Spl. Judge CBI (NW) Rohini Courts, Delhi. Room No.-308
4.	PS Maurya Enclave PS Keshav Puram PS Sultan Puri PS Aman Vihar PS Begum Pur PS Kanjhawala PS Prem Nagar	Sh. Deepak Garg ASJ-02 (NW) Rohini Courts, Delhi. Room No.-409	Ms. Rajrani ASJ-04(NW) Rohini Courts, Delhi. Room No.-203	Sh. Rajender Kumar Shastri Spl. Judge CBI (NW) Rohini Courts, Delhi. Room No.-308

Note:-1. If the Judicial Officer mentioned in the column no. 3 happens to be on leave or not available for any reason, then the bail applications of the concerned Police Stations shall be placed before the 01st Link Judicial Officer mentioned in column no. 4 for disposal as per law and so on.

2. If all the three Judicial Officers mentioned in column nos.- 3, 4 & 5 against Police Stations appearing from Sl.No. 1 to 3 happen to be on leave or not available for any reason, then the bail applications of the concerned Police Stations shall be placed, for disposal as per law, before the Judicial Officer mentioned in column no.3 immediately below that Sl.No. and in his absence, before the 01st Link Judicial Officer of that Sl.No. and so on and so forth. In case of unavailability of all the three Ld. Judicial Officers mentioned against police stations at Sl. No.-4, the bail applications shall be placed before the Judicial Officer mentioned at Sl. No.-2 and so on and so forth.

3. It is made clear that no additional P.A./Sr. P.A. will be provided for bail applications.



(RAJNISH BHATNAGAR)

DISTRICT & SESSIONS JUDGE (NORTH-WEST)
ROHINI COURTS, DELHI.

No.F2(24)/Judl/RC/NW/2019/ 5348-5398

Dated:- 16th February, 2019

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. The Ld. District & Sessions Judge (North), Rohini Courts, Delhi.
4. All the Ld. Judicial Officers, North-West District, Rohini Courts, Delhi.
5. The Director of Prosecution, Tis Hazari Courts, Delhi.
6. The Chief Public Prosecutor, North-West & North Districts, Rohini Courts, Delhi.
7. The President/ Hony. Secretary, Rohini Court Bar Association, Delhi.
8. P.S. to the undersigned.
9. The Branch In-Charge, Bail Section (NW), Filing Section, Facilitation Centre & Office of the CMM (NW), Rohini Courts, Delhi.
10. The Branch In-Charge, Care Taking Branch, Rohini Courts, Delhi with the directions to affix the order on all Notice Boards of Rohini Courts, Delhi.
11. The Record Officer, Rohini Courts, Delhi.
12. Web-site Committee, Rohini Courts, Delhi.
13. For uploading on LAYERS.



DISTRICT & SESSIONS JUDGE (NORTH-WEST)